

37

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL : HYDERABAD BENCH

AT HYDERABAD

O.A.No. 1514/96

Date of Order : 7.12.98

BETWEEN :

A.B. Avadhanlu

.. Applicant.

AND

1. Senior Divisional Personnel
Officer, S.C.Railway,
Vijayawada.

2. General Manager,
S.C.Railway, Rail Nilayam,
Secunderabad.

3. Union of India rep. by
Secretary, Railway Board,
Rail Bhavan, New Delhi.

.. Respondents.

- - -

Counsel for the Applicant

.. Mr. G.V. Subba Rao

Counsel for the Respondents

.. Mr. N.R. Devraj

- - -

CORAM :

HON'BLE SHRI R.RANGARAJAN : MEMBER (ADMN.)

HON'BLE SHRI B.S. JAI PARAMESHWAR : MEMBER (JUDL.)

R

- - -

D

.. 2 ..

O R D E R

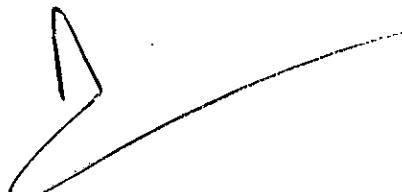
X As per Hon'ble Shri R.Kangarajan, Member (Admn.) X

Mr.G.V.Subba Rao, learned counsel for the applicant and Mr.N.R.Devraj, learned standing counsel for the respondents.

2. This OA is filed challenging the selection proceedings No.B/P.608/I/1/HG/Vol. IV, dated 6.12.96 (A-1) whereby notification was issued for formation of panel for filling up the vacancies of CCS/CCI in the scale of pay of Rs.2000-3200 in Bezawada Division. In that list the name of the applicant is shown at Sl.No.10. The applicant requests for recasting his seniority and also prays for reassessment of vacancies ~~and~~ indicating the eligible candidate as per rule and conduct a fresh proceedings pertaining to that selection initiated by the above mentioned notification.

3. When the OA was taken up for hearing the learned counsel for the applicant submitted that the applicant having failed may not press this OA, but liberty may be given to him to challenge the selection proceedings.

R



.. 3 ..

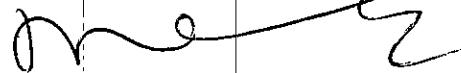
4. In view of the above the OA is disposed of as not pressed but liberty is given to the applicant if so advised to challenge the selection proceedings as per extant rules.

5. No costs.


(B.S. JAI PARAMESHWAR)

Member (Judl.)

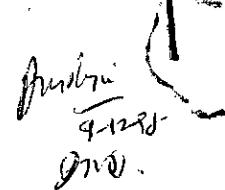
7.12.98


(R. RANGARAJAN)

Member (Admn.)

Dated : 7th December, 1998

(Dictated in Open Court)


R.R.J.
4-12-98
DRW.

sd

18/2/98

II COURT

TYPED BY
COMPIRED BY

CHECKED BY
APPR VED BY

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL
HYDERABAD BENCH HYDERABAD

THE HON'BLE SHRI R. RAJAGARAJAN : M(A)

AND

THE HON'BLE SHRI B.S. JAI PARAMESWARA :
M(S)

DATED: 27-12-98

ORDER/JUDGMENT

~~P.A./R.A./C.P./AD.~~

in
Q.A. NO. 1514/96

~~ADMITTED AND INTERIM DIRECTIONS
ISSUED~~

~~ALLOWED~~

~~DISPOSED OF WITH DIRECTIONS~~

DISMISSED

DISMISSED AS WITHDRAWN

ORDERED/REJECTED

NO ORDER AS TO COSTS

YLR

केन्द्रीय प्रशासनिक अधिकारण
Central Administrative Tribunal
प्रेषण / DESPATCH

16 DEC 1998

हैदराबाद न्यायपीट
HYDERABAD BENCH